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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH
AT HYDERABAD.
OA.713/95.

Date of order: 11-7-95.

Between:-

P.Brahmanda Rao Applicant.

And

The Sub-Divisional Inspector,
Postal South Sub-Division,
Ongole.

.... Respondent.

Counsel for the Applicant: Mr.M.Subba Reddy, Advocate.

Counsel for the Respondents: Mr.N.V.Raghava Reddy, Addl.CG

CORAM:

Hon'ble Mr.Justice V.Neeladri Rao, Vice-Chairman

Hon'ble Shri R.B.Gorthi, Member Administrative.

Hon'ble Tribunal made the following order:-

The show cause notice dt.7-6-95 issued to the applicant is assailed in this O.A.

This O.A.had become infructuous as the applicant was removed from service from the post of EDMC and OA.793/95 was filed challenging the same.

This O.A.is dismissed as being infructuous.No costs.

July 1879
By. Registrar(Judl)

Copy to:-

1. The Sub-Divisional Inspector,
Postal South Sub-Division,
Ongole.
2. One copy to Mr.M.Subba Reddy, Advocate, 3-6-725, Street
No.11, Himayathnagar, Hyderabad City-500 029.
3. One copy to Mr.N.V.Raghava Reddy, CGSC.CAT, Hyderabad.
4. One copy to Library,CAT,Hyd.
5. One spare.

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DA-713/95

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

A N D
THE HON'BLE MR. R. RANGARAJAN: M(ADMIN)

DATED 11-1-95 1995.

ORDER/JUDGMENT:

M.A./R.A./C.A. NO.

OA. NO.

TA. NO. (W.P.)

Admitted and Interim directions issued.

Allowed.

Disposed of with directions.

Dismissed. Asking for injunction

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No. order as to costs.

No Spare copy

Call the sign turns for sale
and put the trailer on land for sale
for trailer on land for sale

